

Sector MNP in the VII Plan, to Rs. 5100.00 crore under central sector and Rs. 4954.52 crores in the State Sector MNP during the VIII Five Year Plan.

ग्रामीण जल आपूर्ति और सफाई कार्यक्रम के अंतर्गत मध्य प्रदेश को आबंटित धनराशि

4849. श्री अजीत जोगी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश को ग्रामीण जल आपूर्ति और

सफाई कार्यक्रम के अंतर्गत वर्ष 1993-94 और 1994-95 के दौरान कुल कितनी धनराशि आबंटित की गई; और

(ख) उक्त योजना के अंतर्गत वर्ष-वार क्या-क्या उपलब्धि हुई?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री उत्तमभाई एच. पटेल): (क) ग्रामीण जल आपूर्ति तथा स्वच्छता के अंतर्गत मध्य प्रदेश को आबंटित कुल राशि निम्नोक्तानुसार है:—

ग्रामीण जल आपूर्ति			स्वच्छता	
वर्ष	त्वरित ग्रामीण जल आपूर्ति कार्यक्रम के अंतर्गत आबंटन	खर्च	आबंटन	खर्च
1993-94	4564.00	4973.00	184.16	293.91
1994-95	5142.00	4363.24	368.00	131.27
	(फरवरी, 1995 तक)			(फरवरी, 1995 तक)

(ख) ग्रामीण जल आपूर्ति तथा स्वच्छता के अंतर्गत भौतिक उपलब्धियां निम्नलिखित हैं:—

ग्रामीण जल आपूर्ति			स्वच्छता	
गांव/बसावट			निर्मित शौचालयों की संख्या	
	लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि
1993-94	5600	5963	22174	18021
1994-95	7000	12138	11000	35915

Report of the Export Group on Wasteland Development

4850. SHRI G.Y. KRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have since studied the report of the expert group on wasteland development;

(b) if so, what are its major recommendations and the action taken or proposed to be taken thereon by the Central Government;

(c) whether it is a fact that many State Governments are underutilising or misusing the funds for wasteland development allotted by the Central Government every year; and

(d) if so, what action is being taken to make the wasteland development programmes successful in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAO RAM SINGH): (a) to (b) The Department of Wastelands Development have recently set up a High Level Committee on Development of non forest wastelands under the Chairmanship of Shri Mohan Dharia. The Terms of Reference of this Committee are—

Terms of Reference:

(i) Evolve a comprehensive strategy and action plan for the development of wastelands in non-forest areas with reference to a time frame of 10—15 years;

(ii) Assess the level of financial resources required and suggest the ways and means and source of raising them;

(iii) Indicate the prospective roles of the central and State Governments and their Departments Panchayati Raj Institutions, Voluntary Agencies, the corporate sector and the financial institutions/banks in the development of non forest wastelands;

(iv) suggest the specific policy initiatives which the Department of Wastelands Development may take in pursuance of the mandate given to it.

(v) broadly outline the mechanisms through which the NWDB may seek to implement the strategy and action plan proposed for the development of non-forest wastelands.

The Committee is yet to submit its report. However, the department has not received any report from an expert group on wastelands development since its inception in July, 1992.

(c) and (d) Development of wastelands is a difficult & continuous process. Most projects approved by the National

Wastelands Development Board are to be implemented in periods ranging from three to five years. Sometimes because of non-availability of land or drought conditions funds cannot be utilised in a particular year. In such cases the funds do not lapse but are carried forward for utilization in the next year.

The Board is releasing funds under the Integrated Wastelands Development Project Schemes largely to the District Rural Development. Agencies and not to the State Government. Under the Grant-in-Aid Scheme, funds are released to voluntary agencies whereas under the Technology Developments, Extension & Training Scheme, it is released mainly to State Agricultural Universities and Central/State Research Institutions. However, to ensure proper utilisation of funds, The State Governments have been requested to set up a State Level Monitoring & Review committee under the Chairmanship of the Chief secretary/Secretary (Rural Development) to have an indepth review of progress of the Integrated Wastelands development Project Schemes.

Khadi and Village Industries Commission's project for rural development

4851. SHRI VIRAN J. SHANK
SHRI PRAMOD MAHAJAN:

Will the **PRIME MINISTER** be pleased to State:

(a) what are the details of the Khadi and Village Industries Commission's project for rural development launched on the 125th birth anniversary of Mahatma Gandhi;

(b) what are the basic objectives of the project and what strategy has been evolved to achieve those objectives;

(c) what will be the total requirements of funds for this project and how it will be funded and what are the details of the rural development projects, State-wise; and